

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3082

ANSWERED ON:07.08.2015

Juvenile Homes

Bidhuri Shri Ramesh

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of Juvenile homes opened by the Government in the country during each of the last three years and the current year, State/UT-wise;
- (b) the schemes being implemented by the Government for juveniles in the country;
- (c) the number of existing juvenile home in Delhi and the number of inmates therein;
- (d) whether the Government proposes to introduce any new scheme for children living in Juvenile homes; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a): The number of Observation Homes and Special Homes being supported under Integrated Child Protection Scheme (ICPS) of the Ministry during each of the last three years and the current year, State/UT-wise is Annexed.

(b): The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to State Governments/UT Administrations for setting up and maintenance of various types of Homes, including Special Homes and Observation Homes for rehabilitation of juveniles in conflict with law. These Homes provide education and vocational training to inmates of such Homes so that they can ultimately reintegrate into the mainstream society.

(c): There are five (05) Observation Homes and one (01) Special Home functioning under ICPS in Delhi having 216 inmates (both boys and girls) as on 1.04.2015.

(d): No, Madam.

(e): Does not arise.

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